

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.5437
TO BE ANSWERED ON 06/04/2017

Action Plan for Providing Infrastructure in Panchayats

†5437. SHRI KIRTI AZAD:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the current policies and action plans for providing infrastructure in all the Panchayats in rural as well as urban areas have not been effective and successful as expected in the country;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to implement any scheme for integrated panchayats and urban local bodies in the country;
- (d) if so, the details thereof; and
- (e) whether public-private model has been adopted for the successful and effective implementation of this integrated scheme, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) & (b) 'Panchayat' being State subject, providing basic facilities including infrastructure to Panchayats is primarily the responsibility of State/ UT Governments. Panchayats can also use the funds available under the Fourteenth Finance Commission award and other schemes of Central Government viz. MGNREGS for providing basic facilities to Panchayats as per respective scheme guidelines. Besides, the funds provided under the erstwhile schemes of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) and Backward Region Grant Funds (BRGF) for certain basic facilities, have also led to the actualization of these facilities in the Panchayats.

In respect of Urban Local Bodies (ULBs), the Government has launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Swachh Bharat Mission (Urban) to support the efforts of State and UT governments to strengthen urban infrastructure, including that for providing clean drinking water and sanitation facilities. The AMRUT covers 500 Mission cities that includes all cities with population of 1 lakh and above and certain other categories of cities. The Mission has coverage of water supply in the mission cities as its priority.

The Swachh Bharat Mission (Urban) covers all 4041 statutory towns in the country and provides financial support for toilets, solid waste management & related activities. Under the Swachh Bharat Mission (Urban), so far:

- 31.14 lakhs Individual toilets and 1.16 lakhs seats in community & public toilets have been constructed
- 100% door to door collection of municipal solid waste management in 42, 948 wards out of total 81,065 wards has been achieved.
- Waste processing achieved is 22.82.% of total waste generated

As per 14th Finance Commission (FFC) award, funds to the tune of Rs. 87,144 crores for ULBs and Rs. 2,00,292.20 cr. for Gram Panchayats (GPs) is to be provided for the period 2015-2020. These funds are to be spent by the ULBs and GPs on basic services and infrastructural facility within the functions assigned to them under relevant legislations.

(c) There is no such plan being implemented by the Central Government for development of integrated Panchayats and ULBs in the country.

(d) & (e) Does not arise in view of (c) above.
